

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
3rd & 4th floor, Chanderlok Building, 36-Janpath,  
New Delhi-110001

No. Engg/Tr.Pricing/Validation/L-1/44/2013/CERC

Dated: 28/04/2015

To

Members of the Validation Committee  
& Generating Companies  
(As per list enclosed)

**Subject: Minutes of the 1<sup>st</sup> Meeting of Validation Committee for the Application Period from 1st May,2015 to 30<sup>th</sup> June 2015 for implementation of CERC (Sharing of Inter-State Transmission Charges and Losses) Regulations, 2010**

Sir,

Please find enclosed herewith minutes of the **1<sup>st</sup> Meeting** of the Validation Committee for the **year 2015-16 (Application Period from 1st May,2015 to 30<sup>th</sup> June 2015)** for implementation of CERC (Sharing of Inter-State Transmission Charges and Losses) **Regulations, 2010** held on 17.04.2015 in the NLDC Conference Room at New Delhi for information and necessary action.

Yours faithfully,

Sd/-  
**(Vikram Singh)**  
Dy. Chief (Engg)

Encl. : As above

**Copy for information to: Secretary, CERC**

### Validation Committee Members

Sl. No.	Name of the Organizations	Name of the nominated persons	Address
1.	CERC	Shri A K Saxena, Chief (Engg.)	Central Electricity Regulatory Commission, 3 <sup>rd</sup> & 4 <sup>th</sup> Floor, Chanderlok Building, 36-Janpath, New Delhi -110001
2.		Shri P.K. Awasthi, Joint Chief (Fin.)	Central Electricity Regulatory Commission 3 <sup>rd</sup> & 4 <sup>th</sup> Floor, Chanderlok Building, 36-Janpath, New Delhi -110001
3.	CEA	Shri Ravinder Gupta Director, SP&PA Division	Central Electricity Authority 3 <sup>rd</sup> Floor, N-Wing SewaBhawan, R.K. Puram, New Delhi - 110 066
4.		Director, GM Division	Central Electricity Authority 6 <sup>th</sup> Floor, N-Wing SewaBhawan , R.K.Puram, New Delhi-110066
5.	CTU/ Powergrid	Shri N.K.Jain, GM (Comm.)/ alternate member ShriPrashant Sharma, GM (Comm.)	Power Grid Corporation of India Ltd Plot No. 2, Sector-29, Near IFFCO Chowk, Gurgaon-122001
6.		Shri Dilip Rozekar, DGM (SEF)/ alternate member Shri RVMM Rao, Chief. Design Engineer (SEF)	Power Grid Corporation of India Ltd Plot No. 2, Sector-29, Near IFFCO Chowk, Gurgaon-122001
7.	POSOCO	Shri Awadhesh Mani General Manager	Northern Regional Load Despatch Centre, et Singh Marg, Katwaria Sarai, New Delhi-110016
8.		Shri P.R. Raghuram, Executive Director	Southern Regional Load Despatch Centre 29, Race Course Cross Road, Bangalore, Karnataka-560009
9.		Shri V.K. Agarwal, Executive Director	National Load Despatch Centre 18-A Shaheed Jeet Singh, Marg, Katwaria Sarai, New Delhi-110016
10.		Shri U.K. Verma, General Manager	Eastern Regional Load Despatch Center 14, Golf Club Road, Tollygunge, Kolkata-700 033 (W.B.)
11.	NRPC	Shri P.S. Mhaske Member Secretary	Northern Regional Power Committee 18-A Shaheed Jeet Singh Marg, Katwaria Sarai, New Delhi-11
12.	WRPC	Shri S.D. Taksande, Member Secretary	Western Regional Power Committee Plot No. F-3, MIDC Area, Marol, Opp : SEEPZ, Andheri (East), Mumbai-400093

13.	SRPC	Shri S.R. Bhat, Member Secretary	Southern Regional Power Committee 29, Race Course Cross Road, Bangalore-560009, Karnataka
14.	ERPC	Shri A.K. Bandyopadhyay, Member Secretary	Eastern Regional Power Committee 14, Golf Club Road, Tollygunge, Kolkata-700 033 (W.B.)
15.		Shri S.K.Das, Director Engineering	Bihar State Electricity Board 1 <sup>st</sup> Floor, VidyutBhawan, Bailey Road, Patna-21, Bihar
16.	NERPC	Shri P.K Mishra Member Secretary	North Eastern Regional Power Committee Meghalaya State Housing Finance Co-Operative Society Ltd.BLDG., Nongrim Hills, Shillong-793003
17.	Assam SLDC	Shri Jatin Baishya, Senior Manager	State Load Despatch Centre Complex,Kahelipara,Guwahati
18.	M.P SLDC	Shri P.A.R. Bende Chief Engineer, SLDC	Chief Engineer Madhya Pradesh Power Transmission Company Ltd., Nayagaon,Rampur, Jabalpur- 482008
19.	KPTCL	Shri S. Sumanth Director(Transmission), KPTCL	Karnataka Power Transmission Corp.Ltd., KauveryBhavan, K.G. Road, Bangalore – 560009
20.	UPPTCL	Shri A.K. Singh, Director(Operation) Uttar Pradesh Power Transmission Corporation Ltd.	Uttar Pradesh Power Transmission Corporation Ltd , 7th Floor, Shakti Bhavan, Ashok Marg, Lucknow - 226001

### LIST OF GENERATING COMPANIES

Sl. No.	Name of the Statutory Bodies	Name of the persons and Designation	Address
1.	NTPC	Shri Inderjit Kapoor, Director (Commercial)	NTPC Bhawan, Core 7, Scope Complex, Institutional Area, Load Road, New Delhi – 110003
2.	NHPC	Shri M.S. Babu Executive Director (O&M)	NHPC office Complex, Sector-33, Faridabad – 121003 (Haryana)
3.	NEEPCO	Shri N.K. Chakraborty, Executive Director	Brookland Compound, Lower New Colony, Shillong - 793003
4.	NLC	Shri Sekar K, Director (Commercial)	No.135, Periyar E.V.R. High Road, Kilpauk, Chennai - 600 010. Tamil Nadu, India. .
5.	SJVN	Shri Romesh Kapoor General Manager (C&SO)	SJVN Ltd, Sharma Niwas Below BCS, New Shimla – 171009.

**Minutes of the 1<sup>st</sup> Meeting of Validation Committee for the Application Period from 1st May,2015 to 30<sup>th</sup> June 2015 for implementation of CERC held on 17<sup>th</sup> April 2015 at NLDC, New Delhi.**

1. The Chairman of the Validation Committee, Shri A K Saxena, Chief (Engg.), CERC welcomed the participants present in NLDC Conference Room and also the other participants of RPCs, RLDCs, STUs and Generating Companies present at Conference Room of WRLDC, SRLDC, ERLDC, NERLDC, SLDCs of Chhattisgarh, Gujarat and Delhi through video conferencing. List of the participants is enclosed at **Annexure-I**.
- 2 Chief (Engg.), CERC briefly mentioned that third amendment to CERC (Sharing of Inter State Transmission Charges and Losses), Regulations, 2015 has been issued and the amended regulations will be applicable from 1<sup>st</sup> May, 2015. He mentioned the salient provisions/ changes as under :
  - (i) Base case for the purpose of computation of Poc charges shall be based on maximum injection/withdrawal data instead of average(energy based) data.
  - (ii) Full All India network shall be considered.
  - (iii) Concept of Uniform charge and Uniform Loss has been dispensed with.
  - (iv) HVDC charges and Reliability Support Charges have been introduced.
  - (v) There will be 9 slabs for Point of Connection Charge rates and Losses as compared to 3 so far. There shall be separate PoC rates for billing under Long term Access, MTOA and for billing under STOA.
  - (vi) Offset will be given for charges in respect of STOA transactions in any region from the LTA charges paid for target region.
  - (vii) The PoC charges for Injection DICs having allocation/LTA, will be calculated on Withdrawal nodes.

**3 Demand Projection for Q1 of Application Period from 1st May,2015 to 30<sup>th</sup> June 2015:**

**3.1 Northern Region:**

The Demand Projections for NR constituents presented by the Implimenting Agency (IA) were found to be in order.

**3.2 Eastern Region:**

ERLDC representative suggested that demand in respect of Bihar, DVC, Jharkhand and Odisha may be taken as 2550 MW, 2640 MW, 950 MW and 3100 MW as intimated by the concerned utilities instead of 2337 MW, 2544 MW, 937 MW and 3546 MW projected by IA. However, the Committee members were of the view that in case any State wanted some time to cross check/confirm the demand projections calculated by the Implementing Agency, they may do so. In case they want to provide their own demand projections with appropriate reasoning. This may be done by 20th April, 2015.

**3.3 Western Region:**

- (i) Representative of WRLDC stated that the demand projections for WR constituents were in order. Madhya Pradesh representative mentioned that the demand in respect of State will be finalized by Monday i.e 20.04.2015.
- (ii) It was mentioned by GM, WRLDC that the demand for Goa is only appearing in WR and not in SR. He added that if the demand for Goa is to be taken in WR, it should be more. NLDC agreed to consider the suggestion.

### **3.4 North Eastern Region :**

NERPC representative stated that Demand Projections for NER constituents were in order. NERLDC representative also confirmed that the demand projection of Assam and Meghalaya matching with the data submitted by them.

### **3.5 Southern Region:**

SRLDC representative stated that Demand projections for SR constituents were in order.

## **4. Generation Projection:**

### **4.1 Northern Region:**

- (i) NRLDC representative stated that Talwandi Saboo Unit 2 and Kalisindh Unit 2 had not yet been declared commercial and their generation may therefore not be considered.
- (ii) NRPC representative stated that Jhajjar Unit 3 (500 MW) will be under shutdown from 5th May to 20th May, 2015 and peak generation of 1039 MW considered in the projections may therefore not be possible.
- (iii) NHPC representative suggested that Uri-II peak generation may be considered as 120 MW instead of 249 MW.
- (iv) It was suggested by NRLDC that generation from Dhauliganga may be considered as 210 MW instead of 263 MW.  
The same was agreed.

### **4.2 Western Region:**

WRLDC representative suggested the following:

- (i) Generation from Nasik (Sinner) may be considered as zero instead of 177 MW and generation from Bela TPP may also be considered as zero instead of 177 MW.
- (ii) Generation from Vandana Vidyut – 2nd Unit may be considered as zero instead of 88 MW.
- (iii) Generation from JP Nigrie 2nd unit may be considered as 660 MW.
- (iv) Generation from Essar Mahan and Raikheda TPP may be considered as zero instead of 171 MW and 448 MW respectively.
- (v) Generation from Sasan UMPP 6th Unit may be considered as 660 MW.  
The same was agreed.

### **4.3 Eastern Region:**

Representative of ERLDC suggested the following:

- (i) Generation from Haldia TPP 2nd Unit may also be considered and total generation from Unit#1 & 2 may be considered as 390 MW.
- (ii) Generation from Chuzachen may be considered as 99 MW instead of 106 MW and generation from Sterlite may be considered as 750 MW instead of 1147 MW.
- (iii) Generation from Teesta-V may be considered as 504 MW instead of 531 MW and generation from Rangit may be considered as 59 MW instead of 69 MW.
- (iv) Generation from GMR Kamalanga may be considered as 660 MW instead of 545 MW.

The same was agreed.

**4.4 North Eastern Region:** Representative of NERPC suggested that the generation from Kopili may be considered as 150 MW instead of 187MW and Palatana Block-II generation may be considered as 500 MW instead of 448 MW.

The same was agreed

#### **4.5 Southern Region:**

Representative of SRLDC suggested the following:

- (i) Generation from Karnataka and Kerala may be considered as 6750 MW and 1700 MW respectively.
- (ii) Generation from Lanco Kondapalli may be considered as zero instead of 64 MW.
- (iii) Generation Neyvelli (Ext) TPS, TPS-II and TPS-II (Exp) may be considered as 397 MW, 1310 MW and zero instead of 561MW, 749 MW and 397 MW respectively.

The same was agreed.

### **5. Other Issues:**

#### **5.1 Tariff of Bhopal- Dhule Transmission Company Limited (BDTCL):**

- (i) NLDC submitted that YTC details have been submitted by BDTCL. Commissioning of some elements is a pre-requisite as per TSA signed by BDTCL with LTA customers. For example COD of Bhopal 765/400 kV Sub Station, 765 kV Bhopal-Bhopal D/C Transmission Line and 765 kV Bhopal-Indore S/C Transmission Line is contingent upon COD of 765 kV Bhopal-Jabalpur S/C Transmission Line. As 765 kV Bhopal-Jabalpur Transmission Line has not been commissioned so far, the Validation Committee, may take a view in regard to inclusion of BDTCL system in the PoC computation in the ensuing Application Period.
- (ii) Representative of BDTCL stated that there was a force majeure due to delay in receipt of section 164 clearance. However, the elements of BDTCL system except 765 kV Jabalpur-Bhopal line, which is expected to be commissioned soon, have been commissioned. He requested that the tariff of their transmission system already considered in PoC may be continued and the tariff of 765 kV Jabalpur-Bhopal line, which is expected to be commissioned shortly after inspection by CEA, may also be included in PoC for the ensuing

application period. He further mentioned that BDTCL has already given an undertaking that the tariff granted to them would be refunded, if required. CTU confirmed having got such an affidavit from BDTCL and mentioned that in the past as well BDTCL has refunded requisite amount.

- (iii) CTU was of the view that YTC of the transmission elements commissioned on the basis of TBCB may be considered only after their commissioning. As the elements in this case have been commissioned, they could be included in PoC computation.
- (iv) Validation Committee was of the view that in view of pre-requisite of commissioning of transmission elements associated with Bhopal end of BDTCL system expected to be fulfilled with anticipated commissioning of 765 kV Jabalpur-Bhopal transmission line, the same may be included in the PoC of ensuing Application Period. However, for treatment of tariff of transmission lines of BDTCL system already completed and the tariff having been granted in earlier quarters, BDTCL shall approach CERC so as to examine fulfilment of pre-requisites for commissioning of various elements and consequent treatment of tariff granted in the earlier quarters.

**5.2** Regarding methodology to be followed for determination of PoC charges and losses for the separated states of Andhra Pradesh and Telangana, it was decided that for the ensuing Application Period, Charges and losses shall be computed for the combined state as a whole, but the same shall be specified separately for Andhra Pradesh and Telangana, as is being done so far.

**5.3** A tentative timeline for computation of PoC charges and Losses from Q2 2015-16 onwards was also discussed and was accepted by the members of the Validation Committee. Chairman of the Validation Committee mentioned that the dates related to CERC are contingent upon the listing of cases for hearing.

**5.4** Certain provisions of the Sharing Regulations (3rd Amendment) requiring clarification were brought out by the Implementing Agency and were clarified by CERC representative.

**Salient issues and clarifications are given below :**

**5.4.1** In regards to Approved Injection it was clarified that it shall have two dimensions as detailed below:

**(i) For the purpose of injection to be considered under base case under Regulation 7(1)(d).**

The Approved Injection shall be computed by the Implementing Agency for each Application Period on the basis of maximum injection made during the corresponding Application Periods of last three (3) years and validated by the Validation Committee at the ex-bus of the Injecting DICs or any other injection point of such DICs into the ISTS, and taking into account the generation data submitted by the DICs incorporating total injection into the grid.

**(ii) For the purpose of billing under Regulation 11**

**Approved injection shall be considered as LTA/MTOA for a DIC as provided under Table provided at Para 2.8.1 of Annexure –I of the Regulations, which is extracted here under:**

*"Provided that the overload capability of a generating unit shall not be used for calculating the approved injection:*

*Provided further that where long term access (LTA) has been granted by the CTU, the LTA quantum, and where long term access has not been granted by the CTU, the installed capacity of the generating unit excluding the auxiliary power consumption, shall be considered for the purpose of computation of approved injection"*

It was also clarified that computation of Approved Injection under PoC mechanism is same as was being done till under prevailing Regulation. The only change is the average injection/drawal has been changes to maximum injection/ maximum drawal.

**5.4.2** YTC for each ISTS licensee under para 2.1.3 of Annexure-I of Principle Regulations: It was clarified that YTC shall be calculated as defined under Regulation 2(l) (y). There is no change in the methodology as far as calculation of YTC to be considered for transmission licensees for computation of PoC charges.

**6. After the deliberations, following has been concluded:**

6.1 The Implementing Agency will post the presentation as well as computation sheet of demand and generation projection at its web site. Designated ISTS Customers (DICs) were urged to submit node-wise forecast of maximum injection/withdrawal information and maximum injection/withdrawal data for corresponding Application Period of last three years to the Implementing Agency by Monday (20th April 2015). In case of non-submission of data by the DICs, following shall be considered for the purpose of basecase preparation :

- (i) Peak Demand: Forecast of maximum demand be made from data of corresponding period of last 3 years taken from CEA website as per provisions of the Regulations.
- (ii) Peak Generation: Average of maximum Generation be computed from SEM/SCADA data available with RLDCs for the corresponding period of last 3 years as per the provisions of the regulations, subject to outage/ shutdown/addition of new unit as mentioned by DICs.

6.2 HVDC set points to be decided based on average of monthly maximum flow for the period corresponding to the application period during the last year, as per data available with RLDCs.



## **Annexure-I**

### **List of Participants in the third meeting for 2014-15 of the Validation Committee on 12<sup>th</sup> December, 2014 at , New Delhi.**

#### **CERC**

1. Shri A.K. Saxena, Chief (Engg.) – In Chair
2. Shri P.K Awasthi, Jt. Chief (Fin.)
3. Shri Vikram Singh, Dy. Chief (Engg.)
4. Ms Shilpa Agarwal, Dy. Chief (Engg.)
5. Ms Savitri Singh Asst. Chief (Engg.)
6. Shri Ramanjaneylelu, Asst.Chief(Engg)
7. Shri Harish Kumar, Engineer

#### **CEA**

8. Shri Vijay Menghani, Director

#### **POWERGRID**

9. Shri Y.K Sehgal E.D
10. Shri N.K Jain,GM (Comml.)
11. Shri Dilip Rozekar, DGM
12. Shri Pradeep Varun Ragiri, Sr officer

#### **NLDC**

13. Shri S.K Soonee, CEO POSOCO
14. Shri S.S. Barpanda, AGM
15. Shri Mohit Joshi, Sr Engineer
16. Shri Pradeep Reddy, Sr Engineer
17. Shri Anusha Baruah, Sr Engineer
18. Shri Phani Bala Krishna, Engineer
19. Shri Sanny Machal, Engineer
20. Shri Gaurav Verma, Engineer

#### **NRPC**

21. Shri Ajay Talegaonkar, Suprintending Engineer
22. Shri B.S Bairwa, Executive Engineer

#### **NHPC**

23. Shri Rajesh Joshi, Dy. Manager (E).
24. Shri V.K Srivastava, Manager

#### **HVPNL**

25. Shri Rakesh Garg, EE

#### **WRPC**

26. Shri S.D Taksande Member Secretary
27. Shri M.M. Dhakate, SE (Operation)

28. Shri Satyanarayan.S, SE (Operation)
29. Shri L.K.S Rathore , DD(Operation)
30. Shri P.D Lone, DD(Comm)
31. Deepak N Gawali, DD(Comm)
32. Shri Ratnesh Kumar Yadav, Asst. Director(Operation)

#### **WRLDC**

33. Shri P.Mukhopadhyay, GM
34. Ms Chitranshi, Dy Manager
35. Ms Pushpa Seshadri, Chief Manager.
36. Shri S.Usha, Chief Manager.
37. Shri Mahendra Nath , Engineer

#### **DBPL**

38. Shri Sanjay Jadhav, DGM
39. Shri Anil kumar, SM

#### **ERPC**

40. Shri V Kalyanaraman, SE
41. Shri B Sarkhel, SE (PS)

#### **ERLDC**

42. Shri U.K.Verma, GM
43. Shri S. Banerjee, AGM
44. Shri P.S. Das, AGM.
45. Shri G. Chakraborty, DGM
46. Shri P.P Bandyopadhyay,DGM
47. Shri S.K. Sahay, SE
48. Shri A.K Basak, Engineer
49. Shri R.P Kundu, Engineer

#### **SLDC, Odisha**

50. Shri Prashan Kumar Das, DGM
51. Shri P.K Satapathy,DGM

#### **GRIDCO**

52. Shri S.K Maharana , Mgr (EI)

#### **DVC, Kolkata**

53. Shri S. Ganguly, SE(E)

#### **SRPC**

54. Shri Asit Singh, SE (O)
55. Shri Anil Thomas, EE
56. Shri S. Praveen Kumar, AEE/SLDC
57. Ms Madhu B.P, AEE
58. Shri Madukar G Dy Manager

## **SRLDC**

- 59. Shri P.R. Raghuram, ED
- 60. Shri Shamreena Verghere, Chief Manager

## **KPTCL**

- 61. Shri J.Ramakantha, EE/SLDC
- 62. Shri Chandra Shekharaih, EEE/SLDC,KPTCL
- 63. Shri Sadashivan N, AEE/SLDC,KPTCL
- 64. Ms Amritha, AE/SLDC,KPTCL

## **SLDC Kerala**

- 65. Shri Gertrude K.G,AEE/SLDC, Kerala

## **NERPC**

- 66. Shri P.K Mishra, Member Secretary
- 67. Shri S.M. Jha, E.E

## **NERLDC**

- 68. Shri Amaresh Mallick, Ch. Mgr. (SO)
- 69. Shri Rahul Chakerabarti, Sr. Engineer
- 70. Shri Momai Dey, Engineer
- 71. Shri Deepak Kumar, ET

## **NTPC**

- 72. Shri G.K Kundu, AGM
- 73. Shri Somes Bandyopadhyay, AGM
- 74. Shri Uday Shankar, Sr Manager

## **AEGCL**

- 75. Shri J.K. Baishya, AGM

## **MECEL**

- 76. Shri T. Gidon, EE
- 77. Shri B. Wankhar, EE

## **MSETCL**

- 78. Shri N.R Sonkanday,SE

## **Sterlite BDTCL**

- 79. Shri T. A. N Reddy Vice President
- 80. Shri Harshit Gupta Dy. Manager

## **SJVN**

81. Shri Rajeev Agarwal Dy. Manager

**OTPC**

82. Shri Chetan Jain Ex(Comm)

83. Shri Arup Ch Sarmah DGM

**Adani Power**

84. Shri M.R.Krishna Rao, Vice President

85. Shri Tanmay Vyas, Manager